

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1113
ANSWERED ON 13/12/2022

PMAY-G IN CHHATTISGARH

1113. SHRI SUNIL KUMAR SONI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the funds are released on time to the States in proportion to the number of beneficiaries by the Union Government under Pradhan Mantri Awaas Yojana–Gramin (PMAY-G);
- (b) whether the amount of the first, second and third installments has been released in proportion to the number of beneficiaries of Chhattisgarh so far;
- (c) if so, whether the fund has been transferred to the beneficiaries on time by the State Government; and
- (d) if not, whether any guidelines have been issued to the State Government in this regard and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (d): Yes Sir. The Central assistance under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) is released to the State on the basis of balance targets, liabilities and unspent balance available. These funds are released directly to the State/UT considering the State/UT as a unit. Further release of these funds to beneficiaries in various districts is done by the respect State/UT Governments.

Under PMAY-G, Central assistance of Rs.6903.39 crore has been released to the Chhattisgarh State till date. A total target of 11,76,150 houses have been allocated to the State, out of which 10,09,098 houses have been sanctioned to the beneficiaries by the State and 8,28,818 houses have been completed as on 8.12.2022. The first instalment has been released to 9,37,534 beneficiaries, second instalment released to 9,09,603 beneficiaries and third instalment released to 8,65,650 beneficiaries by the State.

Under PMAY-G, the State Govt. of Chhattisgarh was allocated a target of 6,48,867 houses for 2020-21, however, the State surrendered a target of 4,91,052 units due to financial constraints and difficulty in releasing the corresponding State share. The Ministry had also allocated target of 7,81,999 houses for financial year 2021-22, however, the Ministry was compelled to withdraw the target due to the inability of the State Government to release corresponding State share to the previously released central share of funds and unsatisfactory progress of the scheme. Despite several meetings and communications from various levels in the Ministry, the State Govt. of Chhattisgarh has not shown enough progress under the PMAY-G scheme during the last two years despite its commitment to do so.
